



Annexure -II

13/6

Government of Goa
Office of the Commissioner Labour & Employment
Regional Employment Exchange
4th Floor, Shram Shakti Bhavan, Patto Plaza,
Panaji Goa.403 001.

Phone No:- 0832 - 2437276

email:- dir-empl.goa@nic.in

No: 430/EE/EMI/2024/657

Dated: - 23 /05/2024

SHOW CAUSE NOTICE

This is in response to your vacancies circulated through Social Media (copy enclosed), in regards to following posts;

1. In Production department candidates with B.Pharma/ Diploma Electrical/ Mechanical / B.Sc./ITI .
2. In Manufacturing Department candidates with B.Pharma / M.Pharma/ Diploma Chemical / D. Pharma/ ITI/B.E. Mechatronic/ Elect. / Mech.

In this connection, it is to bring to your notice that you have failed to notify the vacancies in Employment Exchange in contravention of sub section (1) or sub section (2) of section 4 of the Employment Exchange (Compulsory Notification of Vacancies) Act 1959 and rules framed thereunder.

In the news item it is alleged that this is a deliberate attempt to avoid hiring Goans. Therefore, the following information is also sought from the General Manager, Encube Ethicals Pvt. Ltd., Goa.

1. As to why interview for above position were not held in Goa State so as to give opportunity to local Goans.
2. Whether interviews were held in Goa for above posts and how many Goan candidates had applied and appeared for these interviews and further how many local Goans have got employed and if not the reason thereof;

In view of above, you are hereby required to reply to this show cause notice within a period of seven days from the date of receipt of this notice failing which further action will be initiated against your establishment.

(B. U. Sinai Kenkre)
Employment Officer

Encl:- As above.

To,
The General Manager,
Encube Ethicals Pvt. Ltd.
C-1 Madkaim Industrial Estate,
Post Mardol, Ponda - Goa 403404.

